NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P. (IB)-657(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024

NAME OF THE PARTIES:- **Pure Diets India Limited**
V/s
Lokmangal Mauli Industries Limited

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 657(MB)2023

Present:- Counsel, Sonika Athalye appeared for the Operational Creditor through VC.

Counsel, Ninad Deshpande appeared for the Corporate Debtor through VC.

At request of the Counsel for the Operational Creditor list this matter for hearing on **28.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT